

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-05/2007/10027/A**

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Nogen Senabaya Deori,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati the 1<sup>st</sup> <sup>Oct</sup> September, 2024

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 6443 dtd. 30.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.09.2024 and 01.10.2024, along with station leave permission, with his official vehicle, at own cost, from 30.09.2024 till the morning of 03.10.2024**, as prayed for. The Chief Judicial Magistrate, Udalguri, and in his absence, the in-charge of Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-05/2007/10028-10029 /A, dated** , 01-10-2024

Copy to:

1. The Chief Judicial Magistrate, Udalguri.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*